

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

**ORIGINAL APPLICATION NO. 270 OF 2024**

**IN THE MATTER OF:**

**Anil Kumar**

**....PETITIONER**

**VERSUS**

**State of Haryana & Ors.**

**....RESPONDENT**

**MEMO OF PARTIES (As per order dated 31.01.2025)**

**Anil Kumar**

**....PETITIONER**

**VERSUS**

**1. State of Haryana**

Through Secretray, Department of Environment,  
Government of Haryana,  
Environment and Forest, Directorate of Environment & Climate Change,  
Haryana, Bay No. 55-58, 2nd Floor, Paryatan Bhawan,  
Sector-2, Panchkula-134109  
Email: [ronz.chd-mef@nic.in](mailto:ronz.chd-mef@nic.in)/ environment@hry.nic.in **....(RESPONDENT NO.1)**

**2. Haryana State Pollution Control Board**

Through its Member Secretary,  
C-11, Sector-6, Panchkula, Haryana - 134109, Haryana  
Email: [hspcb@hry.nic.in](mailto:hspcb@hry.nic.in)/ [hqhspcb@hspcb.org.in](mailto:hqhspcb@hspcb.org.in)  
[hspcbho@gmail.com](mailto:hspcbho@gmail.com)/ [hspcbrojr@gmail.com](mailto:hspcbrojr@gmail.com) **....(RESPONDENT NO.2)**

**3. District Magistrate, Bhiwani, Haryana**

Mini Secretariat, Bhiwani  
Email: [dcbh@hry.nic.in](mailto:dcbh@hry.nic.in)/ [adcbhiwani1@gmail.com](mailto:adcbhiwani1@gmail.com) **....(RESPONDENT NO.3)**

**4. M/s G.G. Enterprises,**

(Project Proponent)  
Ninan, Nathuwas Road, Paluwas, Bhiwani **....(RESPONDENT NO.4)**